

ANNEXURE-5

Name of the corporate debtor: M/s Shivkala Developers Private Limited;
Date of commencement of liquidation: 24.11.2021;
List of stakeholders as on: 29.01.2022
List of Operational creditors (Government Dues)

(Amount in ₹)

Details of Claimant				Details of claim received				Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
Sl. No.	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted								
1	Income Tax Department	Central	-	-	18553300	18553300	OC	NA	NA	72.00%	-	NA	-	NA	-	NA	No claim has been received during liquidation. Hence No claim has been received during liquidation. Hence	
2	Duties & Taxes	Central	-	-	7180592	7180592	OC	NA	NA	28.00%	-	NA	-	NA	-	NA		
3	Noida Authority	State	-	-	92926274	-	OC	NA	NA	-	-	NA	92926274	NA	-	NA	The Claim received after the last date of submission of claim. Hence the claim is rejected.	
4	Noida Authority (Ial Department)	State	-	-	488715	-	OC	NA	NA	-	-	NA	488715	NA	-	NA	The Claim received after the last date of submission of claim. Hence the claim is rejected.	
Total					119150881	25735892				100%			93414989					



Anup Kumar
Liquidator of M/s Shivkala Developers Pvt. Ltd.
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